

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 777/2012

This the 14th day of September, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member(A)**

Varinder Pal Singh

S/o Shri Basant Singh
R/o A-1/240, Paschim Vihar,
New Delhi.

(By Advocate: None.)

Applicant

Versus

1. Union of India
Ministry of Defence,
Through its Secretary
South Block,
New Delhi.

Respondent

(By Advocate: Mr. T A Ansari)

ORDER (ORAL)

By Hon'ble Justice B.P. Katakey, Member (J):

None appears for the applicant. It appears from the records that there was no appearance on behalf of the applicant on previous occasions also.

2. In view of the above, the present OA is dismissed in default and for non- prosecution.

**(K.N. Shrivastava)
Member (A)**

**(Justice B.P. Katakey)
Member (J)**